

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 587 of 1997

Monday, this the 28th day of April, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. P. Koya,
S/o P.V. Kunjikoya,
Godown Keeper,
Co-operative Supply and Marketing
Society, Minicoy Island
residing at Govt. Quarters,
Minicoy. .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. Administrator,
Union Territory of Lakshadweep,
Secretariate,
Kavarathi Island.

2. Secretary (Administrator),
Office of the Administration of
the Union Territory of Lakshadweep
(Secretariate), Kavarathi Island. .. Respondents

By Advocate Mr. PR Ramachandra Menon, ACGSC

The application having been heard on 28.4.1997, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The applicant who is working as Godown Keeper in the
Co-operative Supply and Marketing Society, Minicoy Island
states that he is entitled to get his pay fixed at Rs.1150/-
consequent on his passing the typewriting test. He has

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made A-1 representation in this behalf and it is stated to be still pending consideration.

2. It would be appropriate for the respondents to consider the grievance of the applicant in the first instance. We direct the first respondent to consider A-1 representation and pass appropriate orders thereon within one month from today.

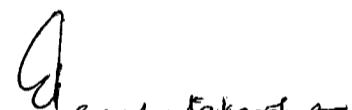
3. Standing Counsel appearing for the respondents submits that he will forward a copy of the application and a copy of this order to respondents for compliance. We record the submission.

4. The application is disposed of as aforesaid.
No costs.

Dated the 28th of April, 1997



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

Annexure-A1: True copy of the representation dated 1.3.1997 submitted by the applicant to the 1st respondent.